

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00013/2020

DATED THIS THE 05TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Dr.R. Narasimha Murthy,
S/o Sri Ramaiah,
Aged about 60 years,
Occupation: Chief Medical Officer,
Employees' State Insurance Corporation, Model Hospital,
Rajajinagar 2nd Block,
Bangalore-560010.Applicant.

(By Advocate Sri Raghavendra G. Gayathri)

Vs.

1. The Union of India,
By its Secretary,
Department of Labour and Employment,
No.110, Shram Shakti Bhavan,
Rafi Marg,
New Delhi-110 001.
2. Employees' State Insurance Corporation
Represented by its Director General
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Commissioner,
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.

4. The Deputy Director (MA) (DPC),
Head Quarters Office,
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
5. The Dean, ESI PGI MSR
Employees' State Insurance Corporation,
Model Hospital, Rajajinagar 2nd Block,
Bangalore-560 010.
6. Smt. Dr. Tejomani. M,
Working as Chief Medical Officer,
ESIC Regional Office,
No.10, Binney Fields,
Binneypet Tank Band Road,
Bengaluru-560023.
7. Smt. Dr. Jaytasheela T.V.,
Working as Chief Medical Officer,
ESI Model Hospital,
Peenya, Plot No.1,
5th Main Road, FTI Campus,
Yeshwanthpur Industrial Suburb,
Bengaluru-560022. ...Respondents

(By Shri Vishnu Bhat for R 2 to 5
Shri N. Amaresh R 1 to 5
Shri M. Rajakumar for R6 & 7)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Raghavendra G. Gayathri, learned counsel for the applicant has submitted that during pendency of the Original Application, the applicant has already been promoted as Chief Medical Officer w.e.f.

02.04.2013. However, the monetary benefits flowing from the said promotion with retrospective date have not been granted upto now.

2. Learned counsel further stated that he may be permitted to withdraw the Original Application with liberty to file a fresh one in order to claim all monetary benefits flowing from the aforesaid order of his promotion.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

. (RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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